

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 47 of 2014 & 48 of 2014**

**Dated : 7<sup>th</sup> August, 2015**

**In the matter of:**

**NTPC Ltd.**

**.... Appellant(s)**

**Versus**

**CERC & Ors.**

**....Respondent(s)**

**ORDER**

Bench not assembled today.

Batch of Appeals is posted for hearing on **9<sup>th</sup> September,**  
**2015.**

**Court Master**

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